



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/ 2766 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 21st May, 2019.

Sub:- **Casual leave and station leave .**

Ref:- Your letter No. DJG 1687 Dated at Goalpara the 16th May 2019.
Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for four (4) days from 20.05.2019 to 23.05.2019 along with station leave permission w.e.f. the morning of 18.05.2019 till the evening of 23.05.2019, has been granted/rejected.

Shri S. Hazarika, Ld. Addl. District and Sessions Judge, Goalpara shall remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/1989/ 2767 /A, dated 21.05.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

Q 15/19
JT. REGISTRAR (VIGILANCE)

Bobn